

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1052
TO BE ANSWERED ON 09.03.2017**

SKILL DEVELOPMENT CENTRES UNDER PMKVY

1052. SHRI P. BHATTACHARYA:

SHRIMATI RAJANI PATIL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details of skill development centres under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) presently functioning, State/UT-wise;
- (b) whether Government proposes to open such centres in each district of the country and if so, the details thereof;
- (c) whether Government has reviewed PMKVY to ascertain its shortcomings and the number of persons who got employment through it and if so, the details thereof; and
- (d) the steps taken by Government to make PMKVY more effective?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

- (a) The States/UTs wise list of skill development centres under PMKVY is at **Annexure I**.
- (b) Ministry is also implementing Pradhan Mantri Kaushal Kendra (PMKK) on pan –India basis to cover the prospective youths. Under the scheme, Government intends to establish a Model Skill Centre in every district for imparting skill training to aspirational youths through PMKVY. As of 7th February 2017, PMKKs in 443 districts have been allocated, out of which 65 have been inaugurated by the Hon'ble MPs.
- (c) and (d) After successful implementation of Pradhan Mantri Kaushal Vikas Yojana (PMKVY) during 2015-16, Government has modified its guidelines to make scheme more effective, transparent and beneficiary oriented.

Under PMKVY (2015-16), it was not mandatory for NSDC's training partners to report employment data. However, 2.37 lakh candidates have been provided with the placement offers under PMKVY 2015-16. However, under modified PMKVY (2016-20), launched on 2nd October, 2016, skill trainings are currently underway and it is mandatory for TCs to report employment data. Also, the focus on employment has been significantly enhanced. Scheme incentivizes Training Centers (TCs)/ Training Partners (TPs) for facilitating placement of the trained candidates. TCs are mandated to organize placement/rozzgar melas every six month with the support of Sector Skill Council. Further, the reimbursement of last 20% of training cost to TCs would be made only after wage employment or self employment to at least 70% of the trained candidates. Various IT interventions such as Direct Benefit Transfer, Aadhaar linkage of trainers and trainees, Biometric attendance of candidate, SMART portal based Accreditation & Affiliation of TCs etc have been ensured. All candidates are provided the course curriculum booklet along with the customized Induction kit. Additionally, there is a special provision in the scheme to provide post placement support to women, PwDs and candidates from special areas (LWE, North East region and J&K).

Annexure I

The States/UTs wise list of skill development centres:

S. No.	State/UT	No. of TCs
1.	Andhra Pradesh	35
2.	Assam	28
3.	Bihar	51
4.	Chandigarh	1
5.	Chhattisgarh	14
6.	Delhi	67
7.	Goa	2
8.	Gujarat	23
9.	Haryana	87
10.	Himachal pradesh	3
11.	Jammu & kashmir	26
12.	Jharkhand	12
13.	Karnataka	33
14.	Kerala	22
15.	Madhya Pradesh	65
16.	Maharashtra	62
17.	Manipur	3
18.	Meghalaya	2
19.	Nagaland	5
20.	Odisha	50
21.	Puducherry	2
22.	Punjab	66
23.	Rajasthan	139
24.	Sikkim	2
25.	Tamilnadu	113
26.	Telangana	54
27.	Tripura	2
28.	Uttar Pradesh	220
29.	Uttarakhand	22
30.	West Bengal	61
TOTAL		1272
